

8

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 173/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company: **Jignesh Ramesh Patel & Ors.**

V/s.

HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: **Section 241-242 of the Companies Act, 2013**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Hiren Trivedi	Advocate for Petitioner		<i>Hiren Trivedi</i>
2.	Mr. Ganesh Bhatwala	Mr. Ganesh Bhatwala		<i>Ganesh Bhatwala</i>
3.	<i>BBD</i>			<i>BBD</i>

09/10/2017 8:30 AM 2017

ORDER

Learned Advocate Mr. Hiren Trivedi i/b Learned Advocate Mr. Sharvil Majmudar present for Petitioner. Respondents no. 2 and 3 present in person. None present for Respondent no. 1.

Respondents no. 2 and 3 requested time to engage services of Counsel.

List the matter on 15.11.2017.

10/10/2017
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.